

**IN THE COURT OF MS. SUJATA KOHLI, DISTRICT & SESSIONS JUDGE-  
CUM-SPECIAL JUDGE (PC ACT) (CBI), ROUSE AVENUE COURT  
COMPLEX, NEW DELHI**

Criminal Case No. 15/2019

FIR No. 605/2015

PS Hauz Khas

U/s 420/467468/471/109/120-B IPC

CBI Vs. Jitender Singh Tomar and Others

20.06.2020

**Present: None.**

Matter has been taken up through video conferencing hosted by Sh. Suneet Singh Negi, Reader of this Court, in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

Put up this matter for further consideration and orders.

List on **30.06.2020**.

**(SUJATA KOHLI)**

District & Sessions Judge-cum-Spl. Judge  
(PC Act) (CBI)/RADC/ND/20.06.2020